

No.: CNPL/TRAI-L/46

Date: December 14, 2015

To,
The Advisor (Network, Spectrum & Licensing),
Telecom Regulatory Authority of India,
Mahanagar Door Sanchar Bhawan,
Jawahar Lal Nehru Marg, New Delhi – 110002

Kind Attention: Shri Arvind Kumar

Subject: Consultation Notes on IP Based Interconnection

Dear Sir,

This is with reference to your Consultation Paper No. 7/2015 dated 27-11-2015 regarding Consultation Note on IP Based Interconnection, we agree with the proposed addition of clause 27.3.1 to the Clause 27.3 of the Unified License.

Thanking you.

For Citycom Networks Private Limited,

Brajesh

(Brajesh C Jain)
President

